

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c): The information is being collected from the Circles/Districts. It will be placed on the table of Lok Sabha as early as possible.

Alleged blackmarketing by TISCO and HSL

1491. **SHRI C. K. CHANDRAPAN:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government are aware that a wide spread blackmarketing is indulged by TISCO and Hindustan Steel Ltd. which is the distributor for sale of steel in the country;

(b) if so, the facts thereof; and

(c) steps contemplated in this regard?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK):

(a) No Sir.

(b) and (c). Do not arise.

Reconciliation of missing credits of P.L.I.

1492. **SHRI S. D. SOMASUNDRAM:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a lot of missing credits in P.L.I. policies occur even though the premiums are deducted at the source; and

(b) if so, the action proposed to reconcile the missing credits through employers instead of employees?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The cases of missing credits are taken up by the PLI Organisation with the employers, or more specifically the Pay and Accounts Authorities of the PLI insurants, with a view to tracing out the missing credits of premium. The employees who are PLI insurants are also addressed in the matter to obtain such information as may be helpful to complete the policy accounts.

Action is also taken to obtain certificates from the Disbursing Officers regarding actual recoveries of PLI premiums if the credits are not traced out. These certificates are treated as evidence of the recoveries having actually been made even though the relevant credits may not have been received by the PLI Organisation.

Overseas telephone calls made by Ministers

1493. **SHRI MOHD. SHAFI QURESHI:** Will the Minister of COMMUNICATIONS be pleased to state the number of official overseas calls made by Ministers since March 24, 1977 to end of May, 1977, and names of such Ministers?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): The information is being collected and will be laid on the Table of the Sabha.

बाढ़ नियंत्रण विभाग, दिल्ली के मजदूर संघों को मान्यता

1494 : श्री शिवनारायण सरसुनिया : क्या संसदीय कार्य तथा भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रशासन के बाढ़ नियंत्रण विभाग में एक पंजीकृत संघ है और यदि हां, तो उसका नाम क्या है ;

(ख) इस मजदूर संघ को मान्यता न दिये जाने के क्या कारण है ;

(ग) क्या यह मजदूर संघ गत सात से आठ वर्ष से मान्यता के लिए दिल्ली प्रशासन तथा श्रम मंत्रालय से अनुरोध कर रहा है ; और

(घ) यदि हां, तो इस मजदूर संघ को कब तक मान्यता मिल जायेगी ?

संसदीय कार्य तथा श्रम मंत्री (श्री रबीन्द्र बर्मा) : दिल्ली प्रशासन से प्राप्त तथ्य निम्न प्रकार हैं :—

(क) एक यूनियन, जिसका नाम दिल्ली बाढ़ नियंत्रण मजदूर यूनियन है और ट्रेड यूनियन अधिनियम, 1926 के अधीन पंजीकृत है, दिल्ली प्रशासन के बाढ़ नियंत्रण विभाग में कार्य कर रही है ।

(ख) एसोसिएशन की मान्यता के बारे में भूतपूर्व केन्द्रीय सिविल सेवा (आवरण) नियमावली, 1955 के नियम 4(ख) के अधीन बनाये गये केन्द्रीय सिविल सेवा (मान्यता) नियमावली के उपबन्धों को भारत के उच्चतम न्यायालय ने रद्द कर दिया है, अतएव किसी सेवा एसोसिएशन को कोई वैध मान्यता मंजूर नहीं की जा सकती ।

(ग) जी हां, दिल्ली प्रशासन से प्रार्थना की जा रही है ।

(घ) उपर्युक्त (ख) में उल्लिखित कारणों से, यूनियन को मान्यता मंजूर करने का कोई प्रश्न नहीं उठता ।

Extension of I.I.S.C.O., Burnpur Works

1495. SHRI ROBIN SEN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he is aware that the Dastur Committee has recommended to acquire Sata village, P.S. Hirapur, District Burdwan for the extension of I.I.S.C.O Burnpur Works;

(b) whether this recommendation, if implemented, will render thousands of villagers of the village homeless; and

(c) if so, steps proposed by Government?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) The detailed feasibility report of M/s. M. N. Dastur and Company on the modernisation/expansion of IISCO's steel plant at Burnpur is yet to be received. However, in their preliminary indicative report of November, 1976, they have suggested that IISCO should initiate discussions with the appropriate authorities for the acquisition of additional land required for the expansion of IISCO including Sata village which forms a pocket inside the Burnpur Works.

(b) and (c). In acquiring Sata village, about 10,000 residents will need to be rehabilitated elsewhere. This aspect will be kept in view at the appropriate stage.

Demands of Delhi Medical Association

1496. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Delhi Medical Association have submitted recently a memorandum to the Government regarding demands for establishment of private clinics and nursing homes in residential areas and regularisation of *ad hoc* appointments in hospitals; and

(b) if so, the outlines thereof and the action taken in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) and (b). The Delhi